

(c) the reasons for delay in refusing assent to this Bill ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) The Bill seeks to vest powers in the Executive Magistrates to try petty offences under I.P.C. and offences under other Acts to enable them to discharge their responsibilities in regard to maintenance of law and order effectively.

(c) The Bill is pending for disposal as the clarifications sought on certain clauses of the Bill are yet to be received from the State Government.

#### Robberies in Capital

4839. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that of late, the incidents of robberies in Delhi have increased much;

(b) if so, the number of robberies committed in Delhi during the last three months, the amount of cash other valuables, looted in each such dacoity and the number of persons injured;

(c) whether any of the robbers has since been apprehended;

(d) if so, the particulars thereof; and

(e) if not, the steps taken to check the crime and apprehend the robbers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) During the last 3 months i.e. from September to November, 1983, 45 cases of robbery were reported to the Delhi Police as against 42 such cases in the corresponding period of last year. There is, thus a slight increase in the robbery cases. The value of the cash/jewellery/goods looted is about Rs. 7,05,800/-, besides two taxis, one scooter,

one TSR, six wrist watches and one revolver. The number of persons injured is 7.

(c) and (d) 44 persons have been arrested in these cases.

(e) To check crime rate in Delhi, the Delhi Police have taken various steps like armed patrolling with walkie-talkie and wireless sets, action against known criminals and bad characters under the various sections of law including National Security Act, surprise checking of vehicles to detect those involved in commission of crime, strengthening of surveillance over known criminals, posting of police pickets and holding of inter-district meetings with police officials of adjoining States to ensure coordinated action and proper collection of intelligence regarding criminals.

#### Losses Incurred by SAIL

4840. SHRI NAWAL KISHORE SHARMA :

SHRI RAM VILAS PASWAN :

SHRI AJIT KUMAR SAHA :

SHRI KRISHNA CHANDRA HALDER :

SHRI RAJNATH SONKAR SHASTRI :

SHRI R.N. RAKESH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether he has seen a press report which appeared in the Hindustan Times dated the 3 November, 1983 wherein is has been reported that according to the Central Controller of Iron and Steel, the Steel Authority of India is incurring losses worth rupees one crore every day ;

(b) the main reasons for this loss ;

(c) measures taken or proposed to be taken to improve the situation ; and

(d) whether Government propose to make any changes in regard to the important